

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 8th October, 2021

NO. LJ (B) 4/2018/137 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Flying Squad, Static Surveillance Team in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, for 13-Mawryngkneng (ST) & 24-Mawphlang (ST) Assembly Constituency.

SL. NO.	Names of Officers and Designation	Area of Jurisdiction of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
FLYING SQUAD TEAM (FST)			
1.	Wahid Nongbri, EE, PHE, GSWS No. 1	East Khasi Hills District	Deputy Commissioner, East Khasi Hills
2.	Dr. Lalhmachhuana, Documentation Officer, NEHU	-do-	-do-
3.	Shri Lod Napa, Sub Divisional Engineer, O/o The C.E. Brahmaputra & Barak Basin Organisation, Central Water Commission, Shillong.	-do-	-do-
4.	Shri Mridul Das, Statistical Investigator Grade-I, Dir. of Census Operations Meghalaya.	-do-	-do-
5.	Sumarlang Kharlukhi, Asst Director, Horticulture, Mushroom Development Centre.	-do-	-do-
6.	S. Lytep, Assistant Executive Engineer, PWD (Roads) Shillong B Sub Division.	-do-	-do-
STATIC SURVEILLANCE TEAM (SST)			
1.	Shri Damian Thabah, Instructor RCC, Addl. Director, Polytechnic & Shillong Engineering College, Shillong.	-do-	-do-
2.	Shri Paul Vendro Lyngdoh, Superintending Engineer, Community & Rural Development Department.	-do-	-do-
3.	Winningstar Kharbani, Inspector of Statistic, District Statistical Office, Shillong.	-do-	-do-

4.	Shri Bansharai Dani Giri Lyngdoh, Research Officer, Under Secretary to the Govt. of Meghalaya, Planning Department.	-do-	-do-
5.	Shri Lahphrang Marbaniang, Audit Officer, Directorate of Sericulture & Weaving.	-do-	-do-

Sd/-
(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/137 - A,

Dated Shillong, the 8th October, 2021

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Additional Deputy Commissioner (Election), East Khasi Hills District, Shillong with reference to letter No. SHEL.V/57/2021/2, dt. 4.10.2021
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department